COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 1275 OF 2018 IN DFR NO. 2459 OF 2018

Dated: 19th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Spentex Industries Limited				Appellant(s)
-	Versus			
Madhya Pradesh Electricity Regulatory Commission & Anr.				Respondent(s)
Counsel for the Appellant(s)	:	Mr. Hemant Singh Mr. Ambuj Dixit		

Mr. Lakshyajit Singh Bagdwal

Counsel for the Respondent(s) :

<u>ORDER</u>

Issue notice to the respondents returnable on 11.10.2018 in IA as well as in main appeal. Dasti, in addition, is permitted.

List the matter on 11.10.2018.

(S.D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

mk/tpd